

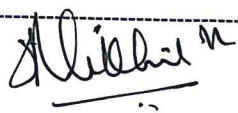
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

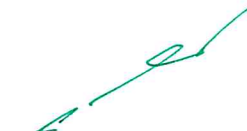
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 77/ BB/17	-	For hearing	Rule 6 of IB	Next Radio Limited Vs Golden Gate Ventures Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NIKHIL K 9845337316.	PETITIONER	

ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. Heard the Counsel for Petitioner/Operational Creditor. He has filed memo suggesting the name of IRP. He requested time to file consent affidavit in the prescribed Form along with affidavit on next hearing date. No representation for Corporate Debtor. List it on 07.03.2018 for hearing Counsel for Corporate Debtor. No adjournment will be given on that day.


Member (T)


Member (J)